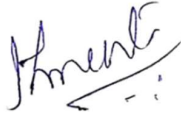


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
LOK HOUSING AND CONSTRUCTIONS LIMITED
OPERATING IN CONSTRUCTION BUSINESS AT MUMBAI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN and CIN/ LLP No.	LOK HOUSING AND CONSTRUCTIONS LIMITED - AAACL1881B
2.	Address of the registered office	Shop No.4, Lok Bhavan, Ground, Lok Bharati Complex Marol, Maroshi Road, Andheri, Mumbai 400 059.
3.	URL of website	www.lokhsg.com
4.	Details of place where majority of fixed assets are located	As per Expression of Interest on: www.lokhsg.com/eoi
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	4 (Presently with new terms)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at: URL	At office address of RP: APMH & Associates LLP, D-613/614, Neelkanth Business Park, Nathani Road, Opp. Railway Station Vidyavihar West, Mumbai –400086 www.lokhsg.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	www.lokhsg.com/eoi
10.	Last date for receipt of expression of interest	15 th January, 2024
11.	Date of issue of provisional list of prospective resolution applicants	25 th January, 2024
12.	Last date for submission of objections to provisional list	30 th January, 2024
13.	Date of issue of final list of prospective resolution applicants	9 th February, 2024

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14 th February, 2024
15.	Last date for submission of resolution plans	15 th March, 2024
16.	Process email id to submit EOI	ip.lokhsg@gmail.com



Hemant Mehta

Resolution Professional for Lok Housing And Constructions Limited

IBBI/IPA-001/IP-P00027/2016-17/10060

AFA Validity till: January 22, 2024

Place: **Mumbai**

Date: **1st January, 2024**